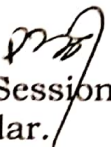


NO. /2020.

PRL. DISTRICT & SESSIONS COURT,
BIDAR. DATED: 24-04-2020.

MEMO

This is to inform that, **if moved** Pending Crl. Misc. petitions, Under Sec. 438 of Cr.,P.C. for hearing the same will be heard on every Tuesday and Friday at 11-00 a.m. to 12.-30 p.m. through **Video conference**.


Prl. District & Sessions Judge,
Bidar.

Copy forwarded for information and needful.

1. The Addl. District & Sessions Judge, Bidar.
2. The President District Bar Association, Bidar